

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The height of the buildings in Delhi is regulated by the Development Control norms prescribed for the buildings keeping in view their location, land use and availability of infrastructural facilities. No high rise building is sanctioned unless it conforms to the prescribed norms. Any violation of these norms makes the construction liable to action under the law by the local authority concerned.

Survey of Handicapped

1432. SHRI HET RAM: Will the Minister of WELFARE be pleased to state:

(a) whether Government have conducted any survey of visually handicapped in the country with specific reference to meet their educational and employment need;

(b) if so, the details thereof;

(c) the actual expenditure incurred by Government on National Institute for Visually Handicapped during last three years, year-wise, with details of number of students in model schools, number of new Braille books published and number of persons trained in various programmes for man-power development and employment of visually handicapped in the country; and

(d) the steps taken by the Government to provide more facilities of education and employment to visually handicapped during next three years?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Government of India conducted a survey of the handicapped including visually handicapped through National Sample Survey Organisation in 1981.

(b)

<i>Details as per N.S.S. 1981</i>	<i>In Lakhs</i>
(a) Total number of visually Handicapped	34.70
(b) Educable (Age Group : 5-14)	1.27
(c) Employable (Age Group : 15-59)	8.72

(c) Details of expenditure incurred by the Government at National Institute for the

Visually Handicapped Dehradun during the last five years is as under:—

<i>Sl. No.</i>	<i>Year</i>	<i>Expenditure (Rs. in lakhs)</i>
1	2	3
1.	1985-86	90.579
2.	1986-87	115.416
3.	1987-88	138.118
4.	1988-89	132.490
5.	1989-90	151.223

The expenditure shown above covers all the activities of the Institute at Dehradun and at various State/Regional Centres in the coun-

try including the activities, the details of which are as mentioned below:

i) *Number of Students of Model School*

1985-86	91
1986-87	102
1987-88	103
1988-89	109
1989-90	115

ii) *Number of New Braille Books*

<i>Year</i>	<i>Title</i>	<i>No. of volumes produced</i>
<i>1</i>	<i>2</i>	<i>3</i>
1985-86	62	22,718
1986-87	91	22,066
1987-88	75	21,410
1988-89	55	25,455
1989-90	52	16,865 (upto Feb. 1990)

iii) *Number of Persons Trained in various Programmes for Man Power Development.*

<i>Sl. No.</i>	<i>Year</i>	<i>Training Programmes</i>		<i>Total</i>
		<i>Long Term</i>	<i>Short Term</i>	
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>
1.	1985-86	55	70	125
2.	1986-87	29	236	265
3.	1987-88	68	322	390

1	2	3	4	5
4.	1988-89	110	385	495
5.	1989-90	124	269	393

iv) *Employment of Visually Handicapped*

Sl. No.	Year	Through NIVH	Through other sources
1	2	3	4
1.	1985-86	13	not known
2.	1986-87	10	—do—
3.	1987-88	35	—do—
4.	1988-89	37	—do—
5.	1989-90	16	—do—

(18 persons have been interviewed. Results awaited)

(d) Steps proposed to be taken by the Government to provide more facilities of Education and Employment to the Visually Handicapped during next Five Year Plan:

The eighth Five Year Plan aims at 50% coverage of the visually handicapped. This would be achieved through the following:

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| i) Training of Teachers | 5,000 |
| ii) Training of extension workers | 5,000 |
| iii) Training of employment officers | 500 |
| iv) Training of vocational instructors | 2,000 |
| v) Training of Teacher educators and research personnel (senior level) | 125 |
| vi) Setting up of Regional Centres: | Two in the north-eastern and other States and areas. |
| vii) Setting up of States level Training Centres for Teachers/Extension Workers. | |

viii) Production of aids and applications:

For 15,000 additional Children and adults.

ix) Provision of text books in braille:

For 50,000 more children and 20,000 adults.

Rise in Urban Land Prices

1433. SHRI BHAKTA CHARAN DAS:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the urban land prices have been increasing very rapidly;

(b) if so, the main reasons therefor; and

(c) the steps taken to check the rise in urban land prices?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) A study conducted by the Town and Country Planning Organisation on urban land prices in India showed a general upward trend in urban land prices.

(b) The main reasons for increase in urban land prices inter-alia are, growth in urban population, shortage of land in urban areas, inflationary trend in the economy, strategic location of land and Development programmes in the various cities and towns.

(c) As land is a state subject, different strategies are evolved by the various State Governments to make developed land available at affordable price. Some of the measures taken in this direction are:

(1) allotment of developed land and houses at controlled prices to the economically weaker sections of the society;

(2) allotting developed land and flats through Housing Boards

and Development Authorities of the State Governments to Cooperative Societies at subsidised rates; and

(3) Environmental improvement of urban slums schemes to reduce the pressure of demand of existing urban land.

Supply of Levy Sugar to Tripura

1434. SHRI SONTOSH MOHAN DEV:
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that monthly quota of levy sugar to State of Tripura is far below the actual requirement of the State;

(b) whether in view of this inadequate supply of sugar, rural people, particularly the tribals, are being put to severe strains;

(c) whether Government propose to augment the supply of levy sugar to the State as per its requirement; and

(d) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) and (b). Under the present policy of partial control levy sugar allotments to State Governments/Union Territories are made on uniform norms of ensuring minimum 425 gms. per capita monthly availability for projected population as on 1.10.1986 effective from 1st February, 1987. Accordingly, monthly levy sugar quota for Tripura is 1001